

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 195 of 2012**

**Dated : 8<sup>th</sup> October, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Southern Electricity Supply Co. of Orissa Ltd. .... Appellant (s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Hasan Murtaza

**Counsel for the Respondent(s):** Mr. Rutwik Panda for R.1

**ORDER**

Admit. Issue notice to the Respondents. Dasti service is permitted.  
Registry is also directed to issue notice to the Respondents. ***Issue public notice.***

Post the matter on **09.11.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**